

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MACH-2015

DATE OF HEARING 03.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751050/08	Opp. No. AMD-203497	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chhabildas Tools Industries Pvt. Ltd., Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1217982/02	Opp. No. AMD-202965	Mr. Lavishkumar Agarwal Advocate, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3..	693132/24	Opp. No. AMD-96320	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Karishma Prints, Surat / M/s. Superfastaction Registration Service, Surat	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

DATE OF HEARING 04.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	948875/05	Opp. No. AMD-230634	M/s. Bharat Shah & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

2.	1306766/20	Opp. No. AMD-258540	M/s. Gautam & Company, Jaipur / M/s. Modi Furniture Unlimited, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
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DATE OF HEARING 10.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1893422/05	Opp. No. AMD-781807	M/s. Akums Drugs & Pharmaceuticals Ltd., Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi, New Delhi / V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	1300440/05	Opp. No. AMD-225478	M/s. Bal Pharma Ltd., Bangalore	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	1689270/35	Opp. No. AMD-747301	M/s. Pasco Sports, Agra	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 17.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2257990/05	Opp. No. AMD-800358	M/s. T. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	814045/05	Opp. No. AMD-155419	M/s. Glaxo Smithkline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Co., Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 18.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1816947/19	Opp. No. AMD-784173	Mr. Lalji Advocates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1422442/30	Opp. No. AMD-714862	M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	657522/05	Opp. No. AMD-57613	M/s. Narbos Pharma Pvt. Ltd., Ahmedabad V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Section 57(4)

			M/s. Remfry & Sagar, Gurgaon			
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DATE OF HEARING 19.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1681826/05	Opp. No. AMD-744240	Geeta Saha, Advocate, Thane	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2053908/05	Opp. No. AMD-787529	M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	537743/05	Opp. No. AMD-962	M/s. Ranbaxy Laboratories Limited, New Delhi / M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2247489/22	Opp. No. AMD-802062	Mr. Sushant Singh, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1970378/17	Opp. No. AMD-799839	S. Singh & Associates, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Bombay / M/s. Legasis Partners, Mumbai V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad			
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DATE OF HEARING 25.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1615939/42	Opp. No. AMD-743214	Mr. Parikshit Gandhi, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi V/S M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	598316/05	Opp. No. AMD-61111	M/s. L. S. Davar & Co., Calcutta V/S M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	826811/05	Opp. No. AMD-81570	M/s. Burrough Wellcome (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1787995/30	Opp. No. AMD-780604	M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 31.03.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	742110/29	Opp. No. AMD-91273	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot			
4.	742112/29	Opp. No. AMD-92434	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
